

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI  
SPECIAL BENCH

(IB)-267(PB)/2017

**IN THE MATTER OF:**

Gac Logistics Pvt. Ltd. .... APPLICANT / PETITIONER  
Vs  
AI Nafees Proteins Pvt. Ltd. .... RESPONDENT

**SECTION:**

Under Section 9 of Insolvency & Bankruptcy Code, 2016

**Order delivered on 24.01.2018**

**Coram:**

R. VARADHARAJAN  
HON'BLE MEMBER (JUDICIAL)

S. K. MOHAPATRA  
HON'BLE MEMBER (TECHINCAL)

**PRESENTS:**

**For the PETITIONER**


:- Mr. K. Datta, Advocete  
Ms Prachi Johri, Advocate


**For the RESPONDENT**

:- Mr. Harsh Khanna, Vivek Jain, Karan  
Khanuja, Tushar Agarwal and Amit  
Tanwar, Advocates

**ORDER**

In view of Single Bench sitting in the afternoon session, the matter was not able to be taken up. Hence, the matter is posted for hearing on 1<sup>st</sup> February 2018.

  
(S. K. MOHAPATRA)  
MEMBER (TECHNICAL)

  
R. VARADHARAJAN  
MEMBER (JUDICIAL)